

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 403 of 2018**

**IN THE MATTER OF:**

**The Rathna Textile Mills Pvt. Ltd. & Ors.**

**...Appellants**

**Vs**

**V.R.A.R. Ramakrishnan**

**... Respondent**

**Present:**

**Appellants: Mr. B. Ragunath, Advocate.**

**Respondent: Mr. S. Santanam Swaminadhan, Advocate**

**O R D E R**

**12.09.2019:** Since another part heard appeal is fixed for hearing and has to be concluded, learned counsel for the parties prayed that the hearing scheduled for today and tomorrow in the instant appeal be rescheduled.

In view of the same, let the appeal be posted for further hearing on **22<sup>nd</sup> and 23<sup>rd</sup> October, 2019 at 12:00 Noon.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**am/nn**